Government of India Ministry of Agriculture & Farmers Welfare Department of Animal Husbandry and Dairying LOK SABHA UNSTARRED QUESTION NO 1453 TO BE ANSWERED ON 12TH FEBRUARY 2019

VIOLATION OF AQCS AND LIVESTOCK EXPORT GUIDELINES

1453. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has received complaints from some Public Representatives regarding violation of the provisions of AQCS (Animal Quarantine & Certification Services) and breach of guidelines of Animal Welfare Board of India in the Livestocks exports from India;

(b) if so, the details therof and the action taken by the Government on the complaints received in the matter; and

(c) if not, the reason therefor?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRIMATI KRISHNA RAJ)

(a) to (c) Yes Madam. The Department has received representation regarding violation of the provisions of AQCS (Animal Quarantine & Certification Services) and breach of guidelines of Animal Welfare Board of India in the Livestocks exports from India. The Department has issued advisory to the Animal Husbandry Department of all States/UTs to ensure strict compliance with the rules, regulations and guidelines issued by various States and Central authorities with regard to the export of live animals.
